

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1219
ANSWERED ON- 29/07/2026

TOLL COLLECTIONS ON NATIONAL HIGHWAYS

1219. SHRI MALLIKARJUN KHARGE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of toll plazas operational on National Highways during each of the last five years, State-wise/UT-wise;
- (b) the total toll revenue collected and expenditure incurred on the running cost of these plazas during the same period, year-wise and State-wise;
- (c) the number of toll plazas where user fee collection has been discontinued, State-wise and the reasons therefor; and
- (d) whether Government proposes to revise the tolling policy, including rationalisation of user charges and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The details of operational fee plazas on National Highways during each of the last five years, State/UT-wise, are at Annexure A.
- (b) The details of State-wise and year-wise user fee collection at Fee plazas on National Highways / Expressways during the last five years are at Annexure B.

Further, information regarding expenditure incurred on running cost of fee plazas on National Highways / Expressways is not maintained centrally by the Government as Fee Plazas are operated under different implementation modes, viz., Public Funded and Public Private Partnership (PPP) i.e. Build-Operate-Transfer (BOT) (Toll), Toll-Operate-Transfer (TOT)/Infrastructure Investment Trust (InVIT)/Operate-Maintain-Transfer (OMT) etc., and the expenditure on operation cost of tolling is incurred by the respective Concessionaire (for PPP mode Fee Plazas) /User Fee Collection Agency (for public funded mode Fee Plazas) in accordance with the respective Concession Agreement/Contract Agreement.

- (c) The details of NH fee plazas where user fee collection has been temporarily discontinued, State-wise, are at Annexure C.
- (d) The Government from time to time has reviewed the tolling policy with the objective of ensuring a balanced approach between revenue requirements for highway development and

minimizing burden on road users. Further, in order to reduce the burden on road users, Government has made various provisions through following amendments:

- (i) G.S.R 388 (E) dated 17.06.2025 introducing an Annual Pass for non-commercial cars, jeeps, and vans. This scheme offers 200 NH fee plaza crossings or one year validity, whichever is earlier, by payment of Rs. 3000/- (Rupees three thousand) (3,075/- for Financial Year 2026-27).
- (ii) G.S.R 437(E) dated 01.07.2025 to restrict user fee for highways with more structure length.
- (iii) G.S.R 734 (E) dated 03.10.2025 for reduction in applicable user fee for vehicles without FASTag or active FASTag vehicles from 2 times to 1.25 times, given the user opts for payment through UPI;
- (iv) G.S.R 01(E) dated 31.12.2025 for reduction of rates in case of up gradation from 2 lane paved shoulder highway to 4 or more lane.
- (v) G.S.R 107 (E) dated 04.02.2026 for the fee payable for the use of a national expressway that is operational for only a part of its notified length shall be levied at a rate of one time of the applicable fee instead of 1.25 times.

The Government is committed to making the tolling system more efficient, transparent, and user-friendly, while simultaneously ensuring the availability of resources for development and maintenance of the National Highways network.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1219 FOR ANSWER ON 29.07.2026 ASKED BY SHRI MALLIKARJUN KHARGE REGARDING TOLL COLLECTIONS ON NATIONAL HIGHWAYS.

The details of operational fee plazas on National Highways during last five years, State/UT-wise:

State/UT	2021-22	2022-23	2023-24	2024-25	2025-26
Andhra Pradesh	59	64	66	72	85
Assam	9	9	9	10	12
Bihar	25	25	30	38	43
Chhattisgarh	15	21	21	23	25
Delhi	0	0	0	0	2
Goa	0	0	0	0	1
Gujarat	38	39	43	54	66
Haryana	37	47	58	75	80
Himachal Pradesh	2	2	4	3	4
Jammu & Kashmir	4	6	6	6	6
Jharkhand	12	15	16	21	25
Karnataka	46	52	54	60	68
Kerala	6	7	8	8	11
Madhya Pradesh	64	68	80	89	98
Maharashtra	59	66	83	92	105
Meghalaya	4	4	4	3	3
Odisha	22	25	25	30	31
Punjab	28	33	38	39	46
Rajasthan	103	117	140	158	172
Tamil Nadu	54	64	66	78	82
Telangana	28	32	32	35	36
Uttar Pradesh	86	103	117	134	141
Uttarakhand	6	6	6	7	8
West Bengal	26	27	31	33	33

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1219 FOR ANSWER ON 29.07.2026 ASKED BY SHRI MALLIKARJUN KHARGE REGARDING TOLL COLLECTIONS ON NATIONAL HIGHWAYS.

The details of State-wise and year-wise User Fee collection at Fee plazas on National Highways / Expressways during the last five years:

Name of the state	2021-22	2022-23	2023-24	2024-25	2025-26
Andhra Pradesh	2434.42	3273.86	3502.27	3718.55	4399.768
Assam	299.48	465.90	486.49	547.56	669.113
Bihar	1271.55	1566.07	1720.81	2036.94	2224.639
Chhattisgarh	481.89	865.75	1009.74	1146.65	1299.449
Delhi	1167.91	1786.08	2558.26	3016.73	142.371
Goa	0.00	0.00	0.00	0.00	1.202
Gujarat	3642.40	4518.96	4851.04	5450.20	6352.377
Haryana	485.62	1518.72	2072.34	1956.38	4024.465
Himachal Pradesh	37.11	55.64	113.97	171.00	95.167
Jammu and Kashmir	194.81	409.96	436.86	507.56	502.002
Jharkhand	422.19	607.32	818.21	894.55	1147.524
Karnataka	2351.26	3516.79	4086.18	4320.27	4779.370
Kerala	215.66	460.71	562.71	579.22	606.154
Madhya Pradesh	2472.96	3184.62	3858.43	4188.15	4343.552
Maharashtra	3386.20	4660.21	5352.53	6102.79	7053.711
Meghalaya	88.47	93.61	95.82	83.75	90.315
Odisha	685.64	1274.49	1745.10	1856.10	2104.775
Punjab	293.47	1188.16	1491.94	1574.03	1762.571
Rajasthan	3940.03	5053.58	5697.04	6289.22	7317.512
Tamil Nadu	2695.78	3817.49	4221.50	4459.41	4708.188

Telangana	1380.04	1826.27	2097.57	2310.87	2326.314
Uttar Pradesh	3626.53	4811.24	5774.42	6573.82	8862.123
Uttarakhand	324.23	458.27	533.61	581.73	369.487
West Bengal	2031.03	2618.71	2795.29	3042.66	3300.850
Total	33928.66	48032.40	55882.12	61408.15	68483.00
Annual Pass Collection	-	-	-	-	1795.18
Grand Total	33,928.66	48,032.40	55,882.12	61,408.15	70,278.18

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1219 FOR ANSWER ON 29.07.2026 ASKED BY SHRI MALLIKARJUN KHARGE REGARDING TOLL COLLECTIONS ON NATIONAL HIGHWAYS.

The details of NH fee plazas where user fee collection has been discontinued, State-wise:

State/UT	No. of Fee Plazas	Reason of discontinuation
Andhra Pradesh	01	Due to public agitation & Law-and-order issues
Gujarat	01	Occurrence of deformation/distress on the project highway due to heavy rainfall rendering stoppage of traffic on the Highway
Himachal Pradesh	02	Heavily/Extensive damage to the project highway caused by land slide & unprecedented natural calamity.
Jharkhand	01	Due to public agitation & Law-and-order issue
Kerala	01	Augmentation of existing 2 Lane to 6-Lane Highway and its commissioning
Karnataka	01	Due to public agitation and law and order issues
